

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th March, 2026

No. LJ (B) 92/93/353 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following, Additional Deputy Commissioner as the Additional District Magistrate within West Garo Hills District, with immediate effect until further orders.

1. Dr. Rezina Ch. Marak, MCS, Addl. Deputy Commissioner.
2. Shri. Pittingson R. Sangma, MCS, Addl. Deputy Commissioner.

Sd/-

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 92/93/353 -A,
Copy forwarded to:-

Dated Shillong, the 11th March, 2026

1. The Deputy Commissioner, West Garo Hills District, Tura.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department with reference to letter No. PER.14/2011/Pt.V/104, Dt. 10.03.2026.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S.K. Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.